

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 750
TO BE ANSWERED ON 01ST MARCH, 2016

HIRING OF GODOWNS BY FCI

750. SHRI JANAK RAM:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Food Corporation of India (FCI) takes godowns on rent for storage of its foodgrains;
- (b) if so, the details thereof indicating the number of godowns taken on rent, their capacity and the amount spent thereon during each of the last three years and the current year, State-wise;
- (c) whether any irregularities has been detected regarding the capacity utilisation, fixation and payment of rents for these godowns;
- (d) if so, the details thereof indicating the number of cases detected during the said period and the action taken thereon; and
- (e) the details of the mechanism established for monitoring the issues like utilisation of the godowns hired, payment of the rent etc. and the remedial measures taken to stop such irregularities?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) & (b): Yes, Madam. Food Corporation of India (FCI) hires godowns for storage of its foodgrains from Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). In addition, FCI has got godowns constructed for long term hiring through private parties under Private Entrepreneurs Guarantee (PEG) Scheme in Public Private Partnership, under which FCI pays guaranteed hiring charges for 10 years. Further, in places where sufficient capacity is not available, private godowns are also hired through competitive bidding for one year.

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As on 31.01.2016, 1345 godowns of total capacity 205.27 Lakh MT have been taken on rent by FCI. The statement showing number of godowns taken on rent, capacity and amount spent state-wise during the last three years and the current year in the country is at Annexure.

(c) & (d): No, Madam.

(e): Adequate checks and balances are in place in the form of Internal Audit and CAG audit so as to ensure proper utilization of available capacity whether owned or hired. Monitoring and review of depot-wise capacity utilization is also carried out in monthly performance review meetings by Regional Offices/Zonal Offices/FCI Head Quarter to ensure optimum utilization of storage capacity and to minimize the cost of storage. Information Technology based systems such as Integrated Information System for Foodgrains Management (IISFM) with Rapid Reporting System (RRS) are also being used for this purpose.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 750 DUE FOR ANSWER ON 01.03.2016 IN THE LOK SABHA

Details of Godowns taken on rent by FCI for storage of foodgrains

Sl	State/Region	2012-13 (As on 31.03.2013)			2013-14 (As on 31.03.2014)			2014-15 (As on 31.03.2015)			2015-16 (As on 31.01.2016)		
		No.	Capacity in Lakh MT	Rent paid Rs in Lakh	No.	Capacity in Lakh MT	Rent paid Rs in Lakh	No.	Capacity in Lakh MT	Rent paid Rs in Lakh	No.	Capacity in Lakh MT	Rent paid Rs in Lakh
1	BIHAR	44	2.51	1569.42	39	2.48	2580.69	34	2.37	1991.42	36	2.64	Accounts not finalised.
2	JHARKHAND	16	0.64	420.96	20	1.07	608.02	24	1.52	918.26	26	1.66	
3	ORISSA	36	3.07	2636.72	36	2.83	2897.82	35	2.49	2452.2	34	2.39	
4	WEST BENGAL (Including Sikkim)	17	2.01	2369.53	16	2.01	2542.17	8	1.15	2300.45	9	1.22	
5	ARUNACHAL PRADESH	8	0.05	24.18	14	0.05	20.94	8	0.05	31.26	8	0.04	
6	ASSAM	18	0.77	462.97	18	0.92	614.62	19	1.04	867.52	17	1.02	
	NAGALAND	1	0.13	111.37	1	0.13	108.39	1	0.13	141.02	1	0.13	
7	MANIPUR	1	0		1	0.04		1	0.04		1	0.04	
8	MEGHALAYA	3	0.12	241.02	3	0.12	158.61	6	0.14	280.19	3	0.16	
9	MIZORAM	1	0.01		1	0.01		1	0		0	0	
10	TRIPURA	3	0.19		4	0.09		4	0.08		3	0.07	
11	DELHI	0	0	0	0	0	0	0	0	0	0	0	
12	HARYANA	159	22.45	17555.38	186	29.24	25576.25	179	36.42	36578.88	193	42.32	
13	HIMACHAL PRADESH	11	0.16	74.58	11	0.16	82.99	13	0.29	117.29	11	0.30	
14	J & K	4	0.28	38.53	7	0.62	200.21	10	1.15	894.86	13	1.37	
15	PUNJAB (including Chandigarh)	256	73.69	44557.74	327	87.54	69099.54	316	82.38	91290.81	400	79.01	
16	RAJASTHAN	154	17.37	8718.79	171	15.83	11588.95	144	13.93	13152.97	120	10.36	
17	UTTAR PRADESH	266	37.18	22830.08	173	26.92	24526.57	140	24.13	27513.45	175	29.97	
18	UTTARAKHAND	16	1.18	1015.95	14	1.2	1212.29	13	1.01	948.8	14	1.01	
19	ANDHRA PRADESH (Including Andman Nikobar & Telangana)	158	30.96	22943.40	95	14.33	35276.63	77	9.46	17054.3	58	6.74	
20	KARNATAKA	42	3.97	2821.37	36	3.58	4011.70	35	3.34	3440.42	32	3.7	
21	KERALA	0	0	42.34	1	0.05	76.78	1	0.05	119.83	1	0.05	
22	TAMILNADU (including Pondicherry)	28	4.15	3381.47	35	4.86	4125.39	37	5.06	4453.63	47	4.90	
23	CHHATTISGARH	36	4.62	3259.54	30	3.53	3967.45	32	3.33	3892.57	42	3.49	
24	GUJARAT	17	3.11	1945.25	17	2.19	2315.32	19	2.35	2675.32	18	1.90	
25	MADHYA PRADESH	29	2.08	2616.46	10	0.95	1653.45	4	1.16	1554.97	1	0.05	
26	MAHARASTRA (including Goa)	71	10.25	7364.13	90	11.74	9416.64	81	10.38	10095.64	82	10.73	
GRAND TOTAL		1395	220.95	147001.18	1356	212.49	202661.42	1242	203.45	222766.06	1345	205.27	0

